

**HHJ SHRI. P. B. JADHAV, ADDL. SESSIONS JUDGE**  
**DAILY BOARD, DATE 10.09.2020**

<b>Sr. no.</b>	<b>Case no.</b>	<b>Party name</b>	<b>Stage</b>	<b>Next date</b>
1	BA 2434/19	Vinay Zha V/s Harinath Singh	Hearing	
2	ABA 182/2020	Dashrath Nitnavare V/s Worli PS	Hearing	
3	ABA 725/2020	Bajirao Ghorpade V/s The State	Hearing	
4	ABA 912/2020	Vikram Kabra V/s The State Worli Police	Hearing	
5	ABA 942/2020	Suvarna Satam V/s NM Joshi Marg	Hearing	
6	ABA 948/2020	Munaf Khan V/s NM Joshi Marg	Hearing	
7	ABA 1672/2020	Prithviraj Jogani V/s Manish Bokadia	Hearing	
8	REV 101/19 102/19 103/19	Nasir H Maniar V/s BKC P.stn.		
9	ABA 879/2020	Suresh Jain V/s. Worli p.stn.	Hearing	
10	ABA 880/2020	Manihsa Jayesh Joshi V/s. Worli p.stn.	Hearing	
11	ABA 881/2020	Alpa Jatin Shah V/s. Worli p.stn.	Hearing	
12	SC 636/2017	Sunil Shitap and Ors. V/s. Parksite p.stn.	Hearing	
13	ABA 988/2020	Prakash Nar & Ors. V/s. Worli p.stn.	SAY	
14	SC 127/17	Amar @ Rahul Babu Mahire V/s. Bhandup p.stn.	Writ received from Hon'ble High court/ compliance	
15	SC 668/17	Mohd. Shakil Mohd. Rafiq Sayyed V/s. Parksite p.stn.	Signed on PR & one letter received from department	